

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 20**

**CA 179/2024 IA 85/2024 In CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 03.06.2024**

**NAME OF THE PARTIES:      UNION OF INDIA VS INFRASTRUCTURE**  
**LEASING AND FINANCIAL SERVICES**  
**LTD. & ORS.**

Section 241-242 of the Companies Act, 2013

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**ORDER**

**CA 179/2024-**

1. Mr. Raghav Seth, Ambareen Mujawar, Anant Narayan Misra and Prince Todi, Advocates appeared for the Applicant.
2. Mr. Aditya Sikka, Mr. Meghav Gupta a/w Ms. Onshi Jakhar a/w Ms. Komal Vats for the Union of India.
3. Ld. Counsel for the Applicant informs that this application seeks approval for transfer of license from one group company to another company.
4. Union of India seeks time to file reply two weeks' time granted.
5. List this CA on 24.06.2024.

**IA 85/2024**

1. Adv. V.P. Singh a/w Adv. Aditya Jalan, i/b AZB & Partners appeared for the Applicant.

2. This application pertains to ISSL petition and similar matters are listed on 12.07.2024.

3. This list **IA on 12.07.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj